

**EVICTON OF UNAUTHORISED OCCUPIERS
OF PRIVATE LANDS**

*729. **Shri B. R. Varma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government under the Delhi Premises (Requisition and Eviction) Amendment Act passed in October, 1951, have evicted unauthorised occupiers from private lands as recommended by the Select Committee and in accordance with the assurance given by Government on the floor of this House; and

(b) if not, is it now proposed to do so?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): I would invite the attention of the hon. Member to the reply given by me to Starred Question No. 1574 asked by him in this House, on the 8th July 1952.

**HOUSES FOR MEMBERS OF THE HOUSE
OF THE PEOPLE**

*730. **Shri Bhagwat Jha:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of members of the House of the People who have not been provided with accommodation in this Session;

(b) what steps Government propose to take to give proper accommodation to all those who have not yet been allotted houses; and

(c) how long it will take for the new flats that are under construction to be completed?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Only 38 Members who could not be allotted bungalows or flats and who did not accept accommodation in the Constitution House had to find other accommodation themselves.

(b) 72 more flats in the North and South Avenues are under construction. It has also been decided to transfer three Government Officers Bungalows to the M.Ps. pool of accommodation. In addition, 9 Kitchennettes are being constructed in the Constitution House. This will ease the housing position for the Members of both the Houses of Parliament.

(c) Every effort is being made to complete at least 8 flats by February 1953. The others are expected to be completed by July 1953.

PRICES OF RAW JUTE

*731. **Shri L. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the prices of raw jute have fallen considerably during the last fortnight causing great hardship to the cultivators;

(b) if so, the reason therefor; and

(c) the steps taken by Government, if any, to meet the situation?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) I would invite the attention of the hon. Member to my replies on the 10th November 1952 to supplementaries to Starred Question No. 140.

(b) and (c). Do not arise. There has been some fall in price which is due partly to seasonal variations and partly to weakness in prices of jute manufactures.

**नौकरों के क्वार्टरों से बोलियों का निकाला
जाना**

*७३२. श्री बी० आर० वर्मा :

(क) क्या निर्माण, गृहव्यवस्था तथा रसद मंत्री यह बतलाने की कृपा करेंगे कि क्या सरकार को इस बात का ज्ञान है कि रकाब-मंज में बोलियों की एक बड़ी संख्या को नौकरों के क्वार्टरों से निकाल दिया गया है, तथा वह इस शीत काल में अपने बाल बच्चों तथा लोगों के हजारों रुपये के मूल्य के कपड़ों को लिये हुये सड़कों पर बैठे हुये हैं जब कि उनके क्वार्टर दूसरों को किराये पर दे दिये गए हैं ?

(ख) क्या यह सत्य है कि दिल्ली के बोलियों की ओर से एक अभ्यावेदन, जिस पर १८ संसद सदस्यों की सिफारिश भी की अस्त के पहले सप्ताह में सरकार को पेश किया गया था तथा निर्माण, गृह-व्यवस्था तथा रसद-मंत्री ने एक मौखिक जवाब देकर दिया था कि बोलियों को अब क्वार्टरों से नहीं निकाला जायेगा ?

(ग) इस अभ्यावेदन पर क्या कुछ कार्य-वाही की गई है ?